

[18 December, 2001] RAJYA SABHA

VERMA): (a) to (c) "Defence Studies" has not been proposed to introduce as a course at the school level. But studies will be given idea about the defence and security environment in and around country, through the social-science curriculum.

Vocational education institutions in Arunachal Pradesh

2803. SHRI NABAM REBIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of vocational education institutions functioning at present in Arunachal Pradesh;

(b) the number of students/girls enrolled in these institutes; and

(c) the details of amount funds allocated and released to the State for vocationalisation of higher education in that State?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SHRIMATI) RITA VERMA): (a) As per the information obtained from the Government of Arunachal Pradesh 6 vocational institutions are functioning in the State out of which one is for higher education.

(b) 345 students have been enrolled out of which 112 are girls.

(c) For higher education, University Grants Commission has released a sum of Rs.1.5 lakhs out of Rs.7.00 lakhs allocated to Arunachal University. In addition, an amount of Rs. 6.35 lakhs has also been allocated and released to the State Government of Arunachal Pradesh under the Vocational Education Programme (VEP) in schools.

Posting of Kendriya Vidyalaya Principals at their home town

2804. SHRI GAYA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether whether it is a fact that as per transfer guidelines of Kendriya Vidyalaya Sangathan, a candidate selected for or promoted to the post of Principal is not posted at his/her home town; and

(b) if so, the details of those who have been posted at their

home towns on their initial posting as principal during the preceding three years, alongwith the justification in each case?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SHRIMATI) RITA VERMA): (a) In accordance with the transfer guidelines, a candidate on promotion or direct recruitment to the post of Principal is to be posted necessarily to a State other than the one where he is posted or domiciled as the case may be subject to the availability of vacancies and other administrative reasons. Those, who are due to retire within next 3 years may not necessarily be posted outside their home State, if their service at the same station prior to promotion does not exceed 3 years. These guidelines are generally kept in view while effecting transfer and posting on promotion/direct recruitments as Principals.

(b) Information is being collected and will be laid on the Table of the House.

Vidyalaya Vikas Nidhi in KVs

2805. **SHRI BRATIN SENGUPTA:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 678, given in the Rajya Sabha on the 23rd November, 2001 and state:

(a) whether the money raised in the name of Vidyalaya Vikas Nidhi for Kendriya Vidyalayas is not accounted for in the Vidyalaya accounts;

(b) if so, what is the credibility of this fund raising;

(c) whether any standard/uniform pattern of expenditure, out of the said Nidhi, is prescribed; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SHRIMATI) RITA VERMA): (a) and (b) The money raised as Vidyalaya Vikas Nidhi for KVS is accounted for in the Vidyalaya Vikas Nidhi Account of the concerned Vidyalaya and is subject to audit by the office of the